which is second largest city of Assam, to cater to the needs of a large number of sports loving population in that region, if so by when and details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK): (a) to (d) The information is being collected and will be laid on the table of the House.

Candidates belonging to Urban and Rural Background in Civil Service Examination

4287. SHRI BHUPINDER SINGH MANN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of candidates out of total successful candidates in the UPSC exams last year who were educated in village-schools and how many of them were educated in urban schools especially in the category of IAS, IPS and IES;

(b)whether the candidates educated in urban schools had an upperhand on village-educated candidates; and

(c) if so, whether Government envisage providing any additional concessions to the candidates of village background to bring them at par with the candidates of urban areas?

THE DEUPTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SEUA): (a) to (c) The information is being collected and will be laid on the Table of the House.

नए ज़िक्षा कोई की स्थापना

4288. श्रीमती वर्मिला चिमनभाई पटेलः क्या मात्रव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार प्राथमिक शिक्षा पद्धति को व्यवस्थित ढंग से कार्यान्वित करने हेतु इसके विकास और विस्तार के लिए नये शिक्षा बोर्ड की स्थापना करने पर विचार कर रही है: और

(ख) क्या चालू वर्ष के दौरान, जिसमें गांधीजी की 125 वीं जर्यती (जन्म शताब्दी) भी है, एक ऐसे बोर्ड की स्थापना किया जाना लाभदायक होगा?

मानव संसाधन विकास मंत्रालय (तिक्षा और संस्कृति विभाग) में उपमंत्री (कुमारी रौलजा): (क) जी, नहीं।

(ख) प्रश्न नहीं उठता।

Employment of Handicapped Persons in ICDS Programme

4289. SHRIYERRA NARAYANA-SWAMY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased tostate:

(a) whether there are specific guidelines for local officers of Integrated Child Development Scheme (ICDS) programme in districts to give preference to handicapped and qualified people in the matter of employment;

(b)whether it is a fact that in many instances in Andhra Pradesh qualified and handicapped people are not being selected;

(c)whether Government have received any information on such cases from West Godavari District, Andhra Pradesh; and

(d) the steps proposed to ensure that handicapped people are also given employment in ICDS programme?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMAN AND CHILD DEVELOPMENT) (SHRIMATI BASAVARAJESWARI): (a) and (b) No, Sir. The guidelines under the Integrated Child Development Services (ICDS) Scheme only prescribe technical qualification for the local officers of the ICDS Projects.

(c) and (d) The Government have received only one request for the appointment of handicapped person as Anganwadi worker in the West Godavari District, which has been forwarded to the State Government for appropriate action.

Militants Entering the Country in the Garb of Scholars

4290. SHRI KRISHAN LAL SHARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: (a) whether it is a fact that some fundamentalists from the neighbouring countries in the garb of scholars have come to India during the last three years;

(b) if so, their number and the organisations/institutions to which they are attached;

(c)whether it is also a fact that these so-called scholars have been able to book employees working in bankshotels to help in establishment of bases for militants in the country;

(d)the number of such cases detected; and

(e)what action has been taken in such cases; and if not, reasons therefor?

THE DEUPTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SEUA) (a) No, Sir.

(b) to (e) Do not arise.

गुजरात में इंजीनियरिंग कालेज

4291. श्रीमती आनन्दीबेन जेठाभाई पटेलः क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या गुजरात सरकार ने उत्तर गुजरात के कच्छ जिले में एक नया इंजीनियरिंग कालेज खोलने की मंजूरी के लिए अखिल भारतीय तकनीकी शिक्षा परिषद नई दिल्ली को आवेदन पत्र भेजा है.

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है; और

(ग) सरकार इसको कन तक मंजूरी दे देगी?

मानव संसाथन विकास मंत्रालय (रिावा और संस्कृति विभाग) में उपमंत्री (कुमारी जैलजा): (क) से (ग) अखिल भारतीय तकनीकी जिक्षा परिषद् (अ.भा.त.जि.परि.) ने, वर्ष 1994-95 के दौरान गुजरात के कच्छ जिले में राजकीय इंजीनियरी कालेज में यांत्रिकी इंजीनियरी तथा विद्युत इंजीनियरी में डिग्री पाट्यक्रम अनुमोदित किए हैं, जिसमें प्रत्येक पाट्यक्रम की प्रतिवर्ष दाखिला क्षमता 60 होगी।

National Computer Centre at Hyderabad

4292. SHRI IQBAL SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government propose to set up

a national computer centre at Hyderabad in the name of former Prime Minister Shri Rajiv Gandhi;

(b) if so, the details thereof in this respect;

(c)by when it is likely to be set up; and

(d)what effective measures are being taken by Government with regard to opening its branches in various States of the country particularly in the State of Punjab?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SEUA): (a) to (d) Government in principle have decided to set up Rajiv Gandhi National Institute of Computer & Allied Sciences. The Institute would undertake both higher education and advanced research in Computer Science and its applications in various fields of Science and Technology. A detailed project report is proposed to be got prepared through a professional agency under the guidance of a National Steering Committee. The location of said National Institute has not yet been decided. There is no proposal to open any branch or centre.

Reservation in Private Medical and Engineering Colleges

4293. SHRI PRAKASH YASHWANT AMBEDKAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a)whether for the year 1991-92, 1992-93 and 1993-94 all seats reserved for Scheduled Castes and Scheduled Tribes in Medical and Engineering Colleges, were filled at Central and State levels;

(b)at what percentage the admission was granted and at what percentage it closed, State-wise;

(c) whether in private Medical and Engineering colleges the reservation policy is followed; and

(d) if so, the number of students admitted from Scheduled Castes and Scheduled Tribes and the number of students from the Nomadic Tribes and at what percentage?